

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

27

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27.08.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/470/2019
PETITION NUMBER : CP/193/IB/2018
NAME OF THE PETITIONER(S) : SUNDARESAN NAGARAJAN (RP)
(P DOT G CONSTRUCTION PVT LTD)
NAME OF THE RESPONDENT(S) : DURAISAMY & 11 ORS
UNDER SECTION : Sec 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Sundaresan Nagarajan	Resolution Professional	Nagarajan
2.	Ram Rajagopalan	Counsel for RP	Ram

ORDER

Counsel for the Applicant is present. No representation on behalf of the Respondents. Counsel for the Applicant has placed on record the proof of service of notice on the Respondents. Service against the Respondents is held sufficient. Therefore, the Respondents are proceeded **ex-parte**. The Counsel for the Applicant is directed to make final submissions on next date of hearing. Put up on **26.09.2019** at **10.30 A.M.**

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

sd
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)